NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH** CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/34/(241/242)/CB/2017

NAME OF THE TRANSFEROR

: RAAKHEE SHASHIKANT

NAME OF THE TRANSFERRE

: AARYAN INSTITUTE OF MANAGEMENT PVT LTD

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

N.KAUDOSS 2) Rohini

Counsel for Retitioner Counsel for Respondent

AUDITOR

ORDER

Counsels representing both the parties are present. Mr.Sriram K, Independent Auditor appointed for undertaking valuation is also present and prayed for some more time for submitting the report. At request of both the counsels' and Auditor time is enlarged. Put up on 22.01.2018.

- sel -(S.VIJAYARAGHAVAN) MEMBER (TECHNICAL)

- sd -(K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)

/pb/